STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29<sup>TH</sup> APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF <u>JULY-2025</u>

	Form 1 List of cases e-filed during the month									
Sr No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e- filing	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	
1.	High Court of Meghalaya	East Khasi Hills		~	and .		-	-	atr.	
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-	-	-	

	Form 2 List of cases in which e-Payment of Court fees was made during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)			
1.	High Court of Meghalaya	East Khasi Hills	-		*	-	-			
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-			

	Form 3 List of cases in which Electronic Service of Process has taken place during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)			
1.	High Court of Meghalaya	East Khasi Hills	-	-	**	-	-			
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-		-	-	-			

	Form 4 List of total no. of cases randomly allocated during the month									
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)				
(1)	(2)	(3)	(4)	(5)	(6)	(7)				
1.	High Court of Meghalaya	East Khasi Hills	N/		-	-				
2.	Judge, Commercial Court, Shillong	East Khasi Hills	, -	-	-	-				

	Form 5 List of cases in which Case Management Hearing was held during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)			
1.	High Court of Meghalaya	East Khasi Hills	-	-		-	-			
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	, -	-	-			

	Form 6 Contested commercial cases disposed during the month												
Sr. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registratio n	Whether Urgent Relief was sought and Pre- Institution Mediation	Date of Decision	Days for dispos al	Nature of Disposal (Conteste d/ Settled)	Date of executi on of decree	Number of days for executio n of decree from date of decision	Act Secti on
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-	-	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Money Suit /14/2025	Onestar Kharbani Vs Sh Kaushik Moitra	K.V. Kharlyngdoh Vs	24-04-2025	-	02-07-2025	~	Rejected/ Contested	-	-	-
3	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/ 13/2025	Onestar Kharbani Vs Sh Kaushik Moitra	K.V. Kharlyngdoh Vs	24-04-2025	-	02-07-2025	-	Rejected/ Contested	-	-	-

4	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration /21/2025	Mahabir Prasad Agarwala Vs State of Meghalaya	M.M.Shullai Vs Umesh Kumar Sharma	07-07-2025	 28-07-2025	-	Allowed/ Contested	-	-	-
5.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration Execution/4/ 2024	M/S Cideas Dewan Abdul Khuma Vs NEEPCO	Vs	10-07-2024	 31-07-2025	<u>:</u>	Decree Satisfied/ Contested			

7.1	Form 7 Summary of Commercial Cases during the month of July 2025								
Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month			
(1)	(2)	(3)	(4)	(5)	(6)	(7)			
1.	High Court of Meghalaya	East Khasi Hills	2	1	0	3			
2.	Judge 1, Commercial Court, Shillong	East Khasi Hills	201	1	11 (6 Nos transferred)	191			
3.	Judge 2, Commercial Court, Shillong	East Khasi Hills	0	6 (Received on transferred)	0	6			

## 6(i): Mediation Data on Monthly Basis

Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Shillong Mediation Centre, Shillong.	91 nos	11 nos	Nil	20 nos (Non- Starter)	Total= 82nos. (78 nos. of applications are in the pre- mediation stage and notices have been served and 4 nos. mediation sittings are pending)